


F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.08.2019

NOTICE

On 27.8.2019, Hon'ble Mr. Justice Dilip Gupta, President and Sh. C. L. Mahar, Hon'ble Member (T) will hear all the Division Bench matters in Court No. 1 at 10.30 a.m.

Single Member matters stand adjourned.


(Bineesh Kumar K.S.)
Registrar

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